

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No.26189/2025

[Arising out of impugned final judgment and order dated 06-03-2024 in WA No. 4343/2014 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

BANWARI LAL CHAUHAN

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 214515/2025 - EXEMPTION FROM FILING O.T.)

Date : 10-11-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s) Mr. Abhishek Usha Singh, Adv.
Ms. Deeksha Saggi, Adv.
Mr. K Anil Singh, Adv.
Mr. Rituparn Uniyal, AOR

For Respondent(s) :Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Ms. Aditi Agarwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Leave granted.
2. Hearing expedited.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER (NSH)